

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO. 412
TO BE ANSWERED ON 9th DECEMBER 2022

Shrimp Production

412. SHRI MASTHAN RAO BEEDA:

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) the current production of shrimp in the country;
- (b) the details of quantum of shrimp exported and the monetary value in each year in the last five years;
- (c) whether any targets have been set to increase shrimp export and if so, the details thereof; and
- (d) the steps taken by the Ministry to boost shrimp production?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) and (b): The production of shrimp in the country is estimated to be 10,17,012 MT during 2021-22. The details of quantum of shrimp exported and the monetary value in each year in the last five years is given as under:

Year	2017-18	2018-19	2019-20	2020-21	2021-22
Quantity in Tons	565980	614145	652253	590275	728123
Value in Rs. Crores	30868.17	31800.51	34152.03	32520.29	42706.04
Value in USD Million	4848.19	4610.59	4889.12	4426.19	5828.59

[Source: Marine Products Export Development Authority]

(c): The Marine Products Export Development Authority (MPEDA) has informed that a target of US\$ 8,868 million for seafood export for year 2022-23 has been set which also includes Shrimp exports.

(d): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has communicated state-wise targets to increase the area under brackish water aquaculture with aim to enhance shrimp production in the country. Further, Shrimp farming is taking roots in the states like Punjab, Haryana, Uttar Pradesh and Rajasthan. Through the flagship scheme “Pradhan Mantri Matsya Sampada Yojana (PMMSY)”, Department of Fisheries, Government of India supports quality shrimp production, species diversification, promotion of export-oriented species, branding, standards and certification, training and capacity building, creation of post harvest infrastructure etc. The Government of India through a Marine Products Export Development Authority (MPEDA) Act, 1972 has created dedicated agency under the Ministry of Commerce and Industry to facilitate export of seafood. The MPEDA enrolls exporters, lay down quality standards, liaisons with importers to boost the exports and conducts capacity building programme like training, awareness campaigns, workshop/ meets for relevant stakeholders to improve their technical know-how for better production and productivity. In addition, MPEDA is also extending technical assistance to the farmers on better management practices to produce disease and residue free safe seafood for export.
